

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No...../2016 in
Petition(s) for Special Leave to Appeal (Crl.) No(s). 10620/2015

(Arising out of impugned final judgment and order dated 17/04/2014
in CRLRP No. 678/2013 passed by the High Court of Madras at
Madurai)

T. SELVAKUMAR

Petitioner(s)

VERSUS

P. MUTHUPANDI

Respondent(s)

Date : 17/03/2016 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Mr. P. V. Yogeswaran, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 28th March, 2016.

(Neetu Khajuria)
Sr.P.A.

(Asha Soni)
Court Master